MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
SECRETARIAT: CONFIDENTIAL & CABINET DEPARTMENT

N O T I F I C A T I O N
Imphal, the 4th February, 2026

No. 3/1/2025-CON- The following proclamation No. S.O. 509 (E) dated the 4th February, 2026 received from the Government of India, Ministry of Home Affairs, New Delhi is hereby published in the Manipur Gazette for general information.

DR PUNEET KUMAR GOEL,
Chief Secretary, Govt. of Manipur.

NOTIFICATION

S.O. 509 (E) – The following Proclamation issued by the President of India is published for General information:-

PROCLAMATION

In exercise of the powers conferred by clause (2) of article 356 of the Constitution, I, Droupadi Murmu, President of India hereby revoke the Proclamation issued by me under the said article on the 13th day of February, 2025, in relation to the state of Manipur with effect from the 4th day of February, 2026.

New Delhi,
The 4th February, 2026.

DROUPADI MURMU
President
[F.No. 11013/01/2025-CSR-I]
GOVIND MOHAN, Home Secy.

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Digitally signed by
Thingbaijam Binodkumar Singh
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